

PROFORMA FOR DECLARATION OF ASSETS

(As On 31/03/2012)

Name of Officer (In Full) : SIDDHARTH AGGARWAL
Date of Birth : 13 /07/ 1981
Present post held : SPECIAL RAILWAY MAGISTRATE, RAIPUR, C.G.

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property.		If not in own name, state in whose name held and his/her relationship to the Govt. servant.	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwies with details of persons from whom acquired.
1	2	3	4	5
	Housing and other Buildings	Land		
1. Muzaffarnagar (UP)	1/3 Share in the House No. 90 & 96 Martin ganj,	---	1- In the name of my father Shri Arun Aggrawal,	Property Nos. 01 To 04 & 6 have been acquired in inheritance (by the will of my late Grandfather Shri Brij Bhushan Lal) Property No. 5 have been purchased in the year 1999 from Dhanprakash & Rakesh Kumar, Property No.7 have been purchased by me on 27-08-09 form Smera Construcation, Raipur after taking loan from SBI Balod. Property No.-8 have been purchased by me on 02-12-11 form Shri Vrindavan developers, Raipur after taking loan from HDFC Bank, Raipur
2. -----do-----	1/3 Share in the two Shops No. 95 Martin ganj,	---	2- ----- do -----	
3. -----do-----	Shop No. 63, Sulteen Ganj,	---	3- ----- do -----	
4. -----do-----	Two Shops No. 64, Sulteen Ganj,	---	4- ----- do -----	
5. -----do-----	Shops No. 62, Sultten Gunj including Farh,	---	5- ----- do -----	
6. -----do-----	37.5 Share in godown at khalapar,	---	6- ----- do -----	
7. Raipur C.G.	---	Plot No. 49, Arjun Villa, Saddu, Raipur	7-Siddharth Aggarwal	
8. Raipur C.G.	---	Plot No. 177, Capital Homes, Saddu, Raipur	8-Siddharth Aggarwal	

Movable Property (valued Above 25,000/- of Rs.)	
Name of Articles 1	
One Maruti Zen Estilo Car Bearing No. CG 04 HA 6374 in the name of my wife Smt Harshi Aggarwal (Purchasing Price - 3,90,000/-) & (Present Value 2,50,000/- Approx)	
Jewellery (Lump sum)	
Jewellery (Worth Rs.)	
1- My own jewellery (Gold) - 4.5 Tola- Worth Rs. 1,21,500/-	
2- My Wife's Jewellery (Gold) - 33 Tola- Worth Rs. 8,91,000/-	

Shares/Debentures			
Name of Issuing Company		Nos. of Shares	
1		2	
N/A		N/A	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
1- Life Insurance Corporation of India (Endowment Plus) Policy No. 386538925, Plan No. 802 for the period of 20 years)		30,000/- p.a.	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposites for 10 year's @ 7.5 % p.a. Dated 09-10-02	1- Indian Bank, Aggarwal Market.	Muzaffarnagar U.P.	Rs. 9,442/-
2) Fixed Deposites for 1000 Day's @ 10 % p.a. Dated 09-09-11 (In the name of my wife)	2- State Bank of India, Rajnandgaon Road, Balod	Balod C.G.	Rs. 13,109/-
2) Savings Bank A/Cs	1- State Bank of India, Rajnandgaon Road, Balod 2- State Bank of India,	Balod C.G. Simga C.G.	Rs. 16,466.36/-

	Simga, Tilda Rod Simga, 3- Oreintal Bank of Commerce, Raipur- collectorate, 4- Indian Bank Aggarwal Market.Muzaffarnagar U.P.,	Raipur C.G. Muzaffarnagar U.P.	Rs. 0.0/- Rs. 579/- Rs. 2,988.97/-
3) PPF	State Bank of India, Main Branch, Muzaffarnagar U.P.	Muzaffarnagar U.P.	Rs. 2,65,495.01/-
4) GPF	N/A	N/A	N/A
5) NSS	N/A	N/A	N/A
6) Others (a) NSC 1- NSC- 20.03.08 2- NSC- 09.04.08 3- NSC- 19.03.10 4- NSC- 28.05.10 (Baby Samriddhi, Daughter) 5- NSC- 08.06.09 (Harshi Aggarwal, Wife) (b) KVP 1- KVP- 19.03.04 (c) Deposits 1- To Sarup lal Murari lal, 63, Sulteen ganj, purani mandi, Muzaffarnagar, UP 2- To Aditya Aggarwal, 96 Marteen ganj, purani dal mandi, Muzaffarnagar, UP. (d) Mutual Fund 1- L018G SBI magnum	All NSC have been purchased from City Post Office, Muzaffarnagar U.P. KVP has been purchased from City Post Office, Muzaffarnagar U.P. --- --- SBI Mutual Fund	Muzaffarnagar, U.P. Muzaffarnagar, U.P. Muzaffarnagar, U.P. ---	1- Rs. 2,000/- 2- Rs. 20,000/- 3- Rs. 16,000/- 4- Rs. 5,000/- 5- Rs. 5,000/- Rs. 10,000/- Rs. 80,295.25/- Rs. 1,25,000/- Rs. 51,551.41/-

tax gain scheme.			
(e) Bonds			
1- IDFC, March 2011	---	---	Rs. 20,000/-
2- L&T Bonds March 2012	---	---	Rs. 20,000/-

- 1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
 Note - The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

Siddhant Agrawal
 10/10/13

Signature & Date
सिद्धार्थ अग्रवाल
 विशेष रेल्वे मजिस्ट्रेट,
 रायपुर. (छ.ग.)